

करता होता को छोड़कर नवीकरण का कोई उपबन्ध नहीं है। इस प्रकार के लाइसेंसों के लिये तथापि नवीकरण अपेक्षित नहीं है।

(ख) उत्पन्न नहीं होता है।

Rural Electrification in Almora District

1659. SHRI KRISHNA NAND JOSHI: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that a large number of villages in Almora District of Uttar Pradesh have not been provided with electricity facility so far; and

(b) if so, by when these villages are likely to be provided with electricity facility under the integrated rural electrification scheme?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):

(a) According to the report received from the State Electricity Board, out of a total of 3576 villages in Almora district of Uttar Pradesh, 996 villages constituting 27.8 per cent have been electrified upto the end of October, 1981.

(b) Of the remaining 2580 villages to be electrified, 1277 villages have already been included in the schemes sanctioned by the Rural Electrification Corporation, and these are expected to be electrified by the end of Sixth Five Year Plan. The electrification of all the villages in Almora district of Uttar Pradesh will be done when the State is totally electrified. The perspective plan of the State provides for electrification of all the villages in the State by 1994-95.

Short loading of coal by Bharat Coking Coal Limited

1660. SHRI LADLI MOHAN NICAM: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that due to short loading of hard coal from Bharat Coking Coal Limited the Railway charges freight as per carrying capacity of the wagon and that a credit is given for such excess freight charged by the Railway to the consumers;

(b) if so, what is the total amount paid by Bharat Coking Coal Limited for loading charges monthwise from January 1981 to January 1982; and

(c) what steps Government have taken to reduce such losses to the company?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) to (c) The information is being collected and would be laid on the Table of the House.

M/s. H. M. M. LTD.

1661. SHRI BHAGATRAM MANHAR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that M/s. H. M. M. Ltd. are making changes in the distribution system of their products including "Horlicks" to earn greater profits and cause unemployment to 2000 employees; and

(b) if so, what action is proposed to be taken to protect the interests of the employees?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI A. A. RAHIM): (a) and (b) M/s. H.M.M. Ltd.,

which is non-MRTP Company, has been selling its various products through its selling agents for the last several years. So far, no complaint or information has been received by the MRTP Commission regarding H.M.M. Ltd. making any changes in the distribution system of their products including "Horlicks". The company has also not reported to the Department any such change which may have an impact on the employment pattern of the company.

Power shortage in Northern India

1662. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that large parts of Northern India are facing acute shortage of electricity where power cut is being resorted to in cities with many a small-scale units being shut down for want of power;

(b) whether it is a fact that heavy water plant at Nangal is idle for the last three months and 20000 industrial workers have been laid off in Sonapat industrial township alone, and power cut is being resorted to indiscriminately everyday for the last two years in a number of towns of Punjab, Uttar Pradesh and Rajasthan;

(c) if so, whether it is also a fact that even then it has been claimed that power generation has increased by about 11.8 per cent during April-November, 1981;

(d) if so, whether this increase in power has not been evenly distributed; and

(e) if not, what is the increase in power generation in the Northern grid during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):

(a) and (b). Power generation in Northern Region is higher by 10.1 per cent as compared to last year. At present this region is facing some power shortage and as such in this Region power cuts on various categories of consumers in varying degrees have been imposed. The power shortage in U.P. has, however, come down from 23.9 per cent in 1980-81 to 22.4 per cent in the year 1981-82 (April 1981-January 1982). The power shortage has however necessitated imposition of power cuts on Nangal fertilizer plant which also manufacture heavy water as a by-product.

(c) to (e) It is a fact that power generation in the country has increased by 11.8 per cent during the period April, 1981 to November, 1981 as compared to the corresponding period last year. The percentage increase vary from region to region. The power generation in the Northern region has increased by 10.1 per cent during the period April, 1981 to February, 1982 as compared to the corresponding period last year, whereas power generation in the country as a whole increased by 10.8 per cent during the same period. The increase in generation in the country during the year 1980-81 was 5.7 per cent as compared to 1979-80 whereas the increase in the northern region was of the order of 1.23 per cent.

Production in excess of licensed capacity

1663. SHRI HARVENDAR SINGH HANSPAL:
SHRI YOGENDRA SHARMA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether his attention has been drawn to press reports that Government propose to take action against the large industrial